

National Company Law Tribunal

Allahabad Bench

CP NO. 24/ALD/2017
CA No. 159/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: JEKPL Ltd

SECTION OF THE COMPANIES ACT: 60(5) of I & B code of 2016

| Sl. NO. | Name | Designation | Representation | Signature |
|---------|--------------------|-------------|----------------------------|----------------|
| 1. | MS. GUNJAN JADWANI | ADV. | For Applicant EXIM Bank | Gunjan adubani |
| 2. | Sarvash Kishor | Advoc | JEKPL | Kishor |
| 3. | Mrs Anil Kumar | PS | JEKPL | Anil Kumar |

CP NO.(IB)24/ALD/2017, CA NO.159/2017

Parties are represented by their respective counsels. The reply to the CA No.174/2017 is filed by the RP. The case is fixed for the argument. In this matter, the order is reserved in CA No.159/2017. The applicant EXIM Bank is also at liberty to file written submission, if any, in CA No.159/2017.

The matter be listed on 10th November, 2017.

— Sd —
H.P. Chaturvedi, Member (Judicial)

Dated:26.10.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)